## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:580 ANSWERED ON:11.11.2010 LIBERALISATION OF COMPAIGNING METHODS Yadav Shri Ranjan Prasad

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has received representation from various political parties regarding liberalisation of compaigning methods;
- (b) if so, the details thereof;
- (c) the reaction of the Government thereto; and
- (d) the time by which the Government will bring them in force?

## **Answer**

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a): No, Madam.
- (b) to (d): Does not arise.